

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :47

CA NO. 35/2020 IN  
CP NO. (IB) 223/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM  
THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SANTOSH KUMAR SHUKLA & ORS V/S SUPRIYO  
KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD)

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SH. K.N.RAI ALONGWITH SH. VIJAY  
ANAND RAI, ADVS.

COUNSEL FOR RESPONDENT : SH. YASH TANDON, ADV.


CA NO. 35/2020 IN CP NO. (IB) 223/ALD/2018

The matter was taken up today through Video Conferencing.

None present for the Applicant.

Sh. Yash Tandon, Advocate for the Respondent is present through Video  
Conferencing.

In view of the order passed in *CA NO. 26/2020 IN CP NO. (IB) 223/ALD/2018*, put  
up in the week commencing 20<sup>th</sup> August, 2021 before Regular Court/through Video  
conferencing.



Dated : 19.07.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)